MANIPULATION OF 'P' FORMS

•158. SHRI G. D. TAPASE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that offi cers of the Enforcement Directorate have seized incriminating documents from certain travel agencies which were manipulating 'P' forms issued by the Reserve Bank of India; and

(b) if so, what steps have been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIK.C. PANT): (a) Yes, Sir. Incriminating documents were "seized from the premises of a travel agency in Bombay on 16th March, 1966.

(b) The travel agency was found to have interpolated names of six persons in duplicate copies of two 'P' forms issued by the Reserve Bank of India. Tickets for travel abroad were issued by the travel agency to these six persons in violation, of section 18B of the Foreign Exchange Regulation Act, 1947. The case was adjudicated by the Director of Enforcement who imposed a penalty of Rs. 6,000 on the 60le proprietor of the travel agency.

CANCER RESEARCH CENTRES

*159. SHRI MAHAMMED HANEEF: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of Cancer Research Centres in India; and

(b) whether there has been any change in the pattern of treatment in the important Field Research Stations?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) There are three Cancer Research Centres in India.

(b) The traditional methods ol treatment of cancer in aH the Centres are surgery, radiation and chemother-

apy. With the availability of better radiotherapeutic techniques, a change of pattern in the treatment has taken, place, and supervoltage therapy has now been added to the methods used hitherto. There is only one Field Research Station at Chandernagore attached to the Chittaranjan National Cancer Research Centre, Calcutta. At this Centre emphasis is being laid on Chemotherapeutic treatment of cancer either singly or in combination with radiation and surgery. Besides, Ayurvedic and unani medicinal plants stated to be useful in conditions similar to cancer tumors ar_e also being investigated.

to Questions

CITY COMPENSATORY ALLOWANCE

*160. SHRI R. P. KHAITAN: SHRI J AG AT NARAIN: SHRI D. THENGARI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is a proposal unde Government's consideration to grant 7 per cent, more city compensatory allowance to its employees stationed at Bombay and Calcutta and 4 per cent, more to its employees stationed at Delhi and Madras; and

(b) if so, from which date it is likely to be granted?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) No, Sir. There is no such proposal under consideration.

(b) Does not arise.

हिन्दी में योग संबंधी पुस्तिका

*161. श्री राम सहाय : बया स्वास्च्य तथा परिवार नियोजन मंत्री 8 सितम्बर, 1965 को राज्य सभा में तारांकित प्रश्न संख्या 496